

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:4758

ANSWERED ON:23.04.2013

CASUAL EMPLOYEES IN PRASAR BHARATI

Hazari Shri Maheshwar ;Saroj Smt. Sushila;Upadhyay Seema;Vardhan Shri Harsh;Verma Smt. Usha

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the number of employees working on deputation/contract basis and the number of contractors through whom such employees are engaged in Prasar Bharati(PB) and the monthly payment being made to the said contractors in lieu thereof along with the wages/salary being paid by the said contractors to such employees;
- (b) whether the Government has received any complaints regarding corruption/irregularities owing to the nexus between such contractors and officials;
- (c) if so, the details thereof and the action/steps taken on such complaints;
- (d) the number of casual/Floor Assistant and other casual employees working in PB and the number of days they are allowed to do work in a month;
- (e) whether the Government/PB had proposed/issued any order with regard to increasing their working days as well as remuneration/salary in 2006; and
- (f) if so, the details thereof and the time by which such proposals/orders are likely to be implemented for the benefit of the said employees?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI)

- (a) to (f): The information is being collected and will be laid on the Table of the House.